

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 106

IA No.2048/2023
And
CP(IB) No. 170/Chd/Pb/2020

IN THE MATTER OF:

Trade Perfections

...Petitioner

Vs.

H.R. Power Projects Pvt. Ltd.

...Respondent

Under Section: 9 IBC 2016, 60(5)

Order delivered on 09.07.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner

:

Mr. Sanyam Jain, Advocate

For the Respondent in main petition
& Applicant in IA No.2048/2023

:

Mr. Aalok Jagga, Mr. APS Madaan
and Ms. Gulrukh Kaur Sidhu,
Advocates

ORDER

IA No.2048/2023 & CP(IB) No. 170/Chd/Pb/2020

Learned counsel for the petitioner is given last opportunity to upload his complete petition along with the documents on DMS, failing which appropriate order will be passed on the next date of hearing. Let the matter be listed on 05.08.2024 for arguments.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)

Pooja